

**INCOME TAX APPELLATE TRIBUNAL, PUNE**

**FOR 13-MARCH-2026 (FRIDAY)**

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.  
(COURT ROOM NO. 2) Meeting No: 2641 731 5856 Password: 123456  
(COURT ROOM NO. 3) Meeting No: 2644 059 0180 Password: 123456

BEFORE **SHRI MANISH BORAD, ACCOUNTANT MEMBER**  
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

STAY APPLICATIONS										COURT NO. 2	
Srl	Appeal Number				Assmt. Year	Assessee					
1	SA	7	PUN	2026	2022-23	[A] GOOD YEAR ASIA TYRES PRIVATE LIMITED				C	
MISCELLANEOUS APPLICATIONS											
Srl	Appeal Number				Assmt. Year	Assessee				Bench	
1	MA	93	PUN	2025	2016-17	[A] SHRI GANESH SERVA SEVA SANGHA SHRIPUR (E-FILE)				A	
2	MA	96	PUN	2025	A Y 2010-11	[D] SHIVAJI LAXMAN SAHANE (E-FILE)				B	
3	MA	97	PUN	2025	2017-18	[A] BHUJBAL BROTHERS CONSTRUCTION COMPANY (E-FILE)				A	
4	MA	99	PUN	2025	2018-19	[A] RISING ENTERPRISE				B	

BEFORE **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**  
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										COURT NO. 3	
Srl	Appeal Number				Assmt. Year	Assessee				Bench	
1	MA	98	PUN	2025	2015-16	[A] SHRI CHANDRAKANT BALASAHEB JADHAV				A	

**BENCH CANCELLED. NO SEPARATE HEARING NOTICES WILL BE ISSUED. ADJOURNED AS DATES MENTIONED BELOW.**

BEFORE **SHRI RAMA KANTA PANDA, VICE PRESIDENT**  
AND **MS. ASTHA CHANDRA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS											
Srl	Appeal Number				Assmt. Year	Assessee				Adj to	
1	MA	56	PUN	2023	2019-20	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION)				27.03.26	
2	MA	101	PUN	2025	2013-14	[A] SURENDRA ANKUSH MUNDAYL (E-FILE)				27.03.26	

BEFORE **MS. ASTHA CHANDRA, JUDICIAL MEMBER**  
AND **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS											
Srl	Appeal Number				Assmt. Year	Assessee				Adj to	
1	MA	1	PUN	2025	2016-17	[A] PERSISTENT SYSTEMS LIMITED (E-FILE)				27.03.26	
2	MA	2	PUN	2025	2015-16	[A] PERSISTENT SYSTEMS LIMITED (E-FILE)				27.03.26	
3	MA	3	PUN	2025	2014-15	[A] PERSISTENT SYSTEMS LIMITED (E-FILE)				27.03.26	
4	MA	19	PUN	2024	2018-19	[A] M/S PERSISTENT SYSTEMS LIMITED				27.03.26	
5	MA	228	PUN	2023	2017-18	[D] CHIRANJEEV RESTAURANT & FOODS PVT. LTD. (E-FILE)				27.03.26	
6	MA	239	PUN	2023	2018-19	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION.)				27.03.26	

  
**Assistant Registrar.**